

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) No. 89-90 of 2020**

**IN THE MATTER OF:**

**M/s Super Royal Holidays India Pvt. Ltd. & Ors. ....Appellants**

**Vs.**

**Union of India & Anr. ....Respondents**

**Present:**

**For Appellants: Mr. Anand Sanjay M. Nuli, Advocate.**

**For Respondents: Mr. PS Singh and Ms. Annu Singh, Advocates for  
R-1 (ROC Karnataka).**

**ORDER**  
**(Virtual Mode)**

**06.04.2021:** It is stated that pleadings are complete.

List the Appeal 'For Admission (After Notice) Hearing' on **18<sup>th</sup> May,**  
**2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*sr/md*